NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

49. C.P. 677/(MB)/2019

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2023

NAME OF THE PARTIES: - Aburey Menezes
V/s
Birla Shloka Limited

APPEARANCES: -

FOR THE PETITIONER	:	Absent
FOR THE RESPONDENT	:	Adv. Vandana Tiwari I/b Adv. Dinesh Dubey

Section: 73(4) of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be heard, List the matter on **13.03.2023** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

Jagdish